COURT-I

BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

Appeal No. 144 of 2015 &
IA No. 223 of 2015

Dated: 22nd August, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

M/s Bhilangana Hydro Power Ltd. …Appellant(s)
Vs.
Uttrakhand Electricity Regulatory Commission & Anr. …Respondent(s)

Counsel for the Appellant(s) : Mr. Matrugupta Mishra
Mr. Nishant Kumar

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan and
Mr. D.V. Raghuvamsy for R-1

Mr. Sarul Jain,
Mr. Kamal Kant for R-2

ORDER

As agreed by learned counsel for the parties, list the matter on ***27.10.2016.***

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

mk/kt